

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

No. 225 /Accts.

Dated: 25.05.2020


In continuation of Office Order No. 213/Accts. dated 18.05.2020, it is for information that the Hon'ble Courts will function from 10:30 onwards, hence the Offices of the Court will work on 1/4th strength from 10:00 A.M to 05:00 P.M till further Orders except B.A/ A.B.A and Writ Pending Section where all the Officers & Staff are required to be present during the aforesaid timings of the Court. However, all the Officers & Staff coming on duty, have to maintain social distancing stricto sensu. Those Officers & Staff who are not on duty, shall keep their mobile phones in active stage.

Sd/-
(Ambuj Nath)
Registrar General

Memo No. 970 /Accts.

Dated: 25.05.2020

Copy forwarded to the Registrar (Establishment)/ Registrar (Administration)/ Registrar (Vigilance)/ Member Secretary, S.C.M.S/ C.P.C. E-Committee/ All Joint Registrars (Judicial)/ Sr. Secretary-Cum-P.P.S. I/c to Hon'ble The Chief Justice/ All Deputy Registrars (Non-Judicial)/ Incharge P.A. Section/ Assistant Registrar-cum-C.O./ All Assistant Registrars (Judicial & Non-Judicial)/ All Court Masters/ All Section Officers/ Oath Commissioner I/c / Stamp Reporter I/c -- High Court of Jharkhand, Ranchi for information and needful.


(Ambuj Nath) 25.5.20
Registrar General